

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

REMINDER-II

To

The Principal District & Sessions Judge,
Anantnag and Budgam.

No.: 29328-29/S.T.S Dated: 03/02/2017

Sub:- Lok Sabha Unstarred Question No. 2447 for reply on 30-11-2016 regarding 'Trial Proceedings' raised by Sh Hukum Singh, Hon'ble M.P.

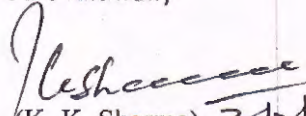
Sir,

In reference to this Registry's Letter No. 25072-93/Sts. Dated 06-12-2016 and reminder-I No. 26209-22/Sts. Dated 22-12-2016 regarding the subject cited above that the requisite information is still awaited from your side despite lapse of more than ONE month.

In this connection, you are once again requested to provide the said information to this Registry at the earliest. So, that we may able to transmit the same to the concerned quarter as desired.

The matter may be treated as Most Urgent.

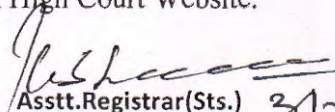
Yours faithfully'


(K. K. Sharma) 30/2/2017
Asstt.Registrar(Sts.)

No: 29328-30 / Sts. Dated: 03/02/2017

Copy to:-

Incharge NIC for uploading the same on the J&K High Court Website.


Asstt.Registrar(Sts.) 30/2/2017